

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 26-5-2017
Time: 12 Noon

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.49 of 2017 (SZ)	F.Thankachan Kanyakumari District Vs The District Collector, Collectorate, Kanyakumari District And 4 others	M/s.M.Murali, T.Arul & D.Manimaran Counsel for Applicant M/s. M.K Subramanian & P.Velmani for R1 Mrs. H.Yasmeen Ali for R2 M/s. E.Manoharan for R3	MoA & Reply of R4 & R5 Reply of R1 to R3
2	Application No.74 of 2017 (SZ)	V.Sankara Subramanian, Tirunelveli District Vs The State of Tamil Nadu Rep.,by the Secretary to Government, Department of Environment and Forest, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant Mrs. H. Yasmeen Ali for R3	MoA & Reply of R1 , R2 Reply of R3 Notice sent to R4 & R5
3	Application No. 79 of 2017(SZ)	Heal the Society Charitable Trust Rep.,by its President Kadapa District, Andhra Pradesh Vs The Union of India Rep.,by its Secretry Ministry of Environment, Forest and Climate Change New Delhi and 3 others	M/s.Taurus Associates S.Kamalesh Kannan S.Sai Sathya Jith Counsel for Applicant Mrs.Me.Saraswathy for R1 Mrs. H. Yasmeen Ali for R2 to R4	Reply of R1 to R4

4	Appeal No. 141 of 2013(SZ)	M. Jeeva Vs UOI, MoEF, New Delhi and Others	M/s. T. Mohan and A. Yogeshwaran Counsel for Appellant Mr.M.R.Gokul Krishnan for R1 Smt. Rita Chandrasekar for R2 & R3 M/s.Vinod Kumar, Chitra Narayan, for R4	Stayed by Apex Court
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For further details, please log on to our website www.greentribunal.gov.in

Registrar